

# SUPREME COURT OF INDIA

(GRANT NO.65)

## Statement of Receipts and Disbursements for the year 2014-15 (Rupees in Crores)

S.No.	Head of Account	Actuals upto July, 2014	Copy upto July, 2013	% Variation
	<b><u>Receipts</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Receipts</b>			
	Tax Revenue	2.99	2.36	26.69
	Non-Tax Revenue	1.54	1.14	35.09
	Grants-in-aid & contribution			
	<b>Capital Receipts</b>			
	Recovery of Loans	0.08	0.12	-33.33
	Other Non- DebtCapital Receipts			
	Public Debt			
	<b>Contingency Fund</b>			
	<b>Public Account</b>	76.44	58.36	30.98
<b>A</b>	<b>Total Receipts</b>	<b>81.05</b>	<b>61.98</b>	<b>30.77</b>
	<b><u>Disbursements</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Expenditure</b>			
	Plan			
	Non-Plan	59.4	53.29	11.47
	<b>Capital Expenditure</b>			
	Plan			
	Non-Plan			
	<b>Loans &amp; Advances</b>			
	Plan			
	Non-Plan	0.03	0.11	-72.73
	<b>Contingency Fund</b>			
	<b>Public Account</b>	69.15	62.03	11.48
<b>B</b>	<b>Total Disbursements</b>	<b>128.58</b>	<b>115.43</b>	<b>11.39</b>
<b>C</b>	<b>Net Cash Flow (A-B)</b>	<b>-47.53</b>	<b>-53.45</b>	

**Copy-Corresponding figure for Previous Year**

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Accounts officer

# SUPREME COURT OF INDIA

## Statement of Receipts for the year (2014-15)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto July, 2014	Coppo upto July, 2013	% Growth
	<b><u>Revenue Receipts</u></b>			
1	0021-Taxes other than Corp.Tax	2.99	2.36	26.69
2	0049-Interest Receipts	0.14	0.08	75.00
3	0059-Public Works	0.45	0.47	-4.26
4	0070-Other Administrative Service	0.28	0.18	55.56
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.36	0.14	157.14
6	0210-Medical and Public Health	0.18	0.16	12.50
7	0216-Housing	0.13	0.11	18.18
	<b><u>Capital Receipts</u></b>			
1	7610-Loans & Advances to Govt. Servants	0.08	0.12	-33.33
	<b><u>Total:</u></b>	<b>4.61</b>	<b>3.62</b>	<b>27.35</b>

***Copyy-Corresponding figure for Previous Year***

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ACCOUNTS OFFICER

**SUPREME COURT OF INDIA**

**Scheme Wise Statement of Expenditure for the year (2014-15)**

*(Rupees in Crore)*

S.No.		B.E. 2014-15			Actual Exp upto - July, 2014			Coppo upto July, 2013		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	<b>Grant No.65</b>									
	Supreme Court of India		134.36	134.36		53.93	53.93		50.07	50.07
<b><i>COPPY- Corresponding figure for Previous year</i></b>										

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ACCOUNTS OFFICER